

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: February 19, 2016**

**No. 342 / JR(S)/2016**

The G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015 mentioned in Court's Notification Nos. 43/JR(S)/2016 to 114/JR(S)/2016 dated 18.02.2016 be read as **G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.12.2015**

**BY ORDER OF THE COURT,**

Sd/-  
**(SHEO KUMAR SINGH-I)**  
**REGISTRAR GENERAL**

**No. 95 /JR (S)/ 2016, Dated: Allahabad: February 19, 2016**

In continuation of Court's endoresement No. 90 /JR (S)/ 2016 dated 18.2.2016, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Senior Registrar (Judicial), High Court, Allahabad.
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar(Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial)(I), High Court, Allahabad.
13. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary steps in regard with the shifting of class III & IV staff.
15. The Deputy Registrar (Budget), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-  
**(MOHD. FAIZ ALAM KHAN)**  
**I/c JOINT REGISTRAR (JUDICIAL) (SERVICES)**